

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 13th day of September, 2002

Civil Contempt Petition No. 178 of 2002

in

Original Application No. 1455 of 1999

Hon'ble Mr. Justice R.R.K.Trivedi, Vice Chairman

Hon'ble Mr. S.Dayal, A.M

R.B.Dubey s/o

Shri Shyam Behari Dubey,

Station Master, Makhanpur, Rly. Station,

Districts Ferozabad.

....Applicant

Counsel for the applicant:-Shri K.S.Saxena

Versus

1. Sri Mathew John,

Divisional Rly. Manager,

Northern Railway, Allahabad.

....Respondents

O R D E R

(By Hon'ble Mr. Justice R.R.K.Trivedi, V.C)

This application has been filed for punishing respondents for committing contempt of this Tribunal for wilful disobedience of the order dated 6-5-2002 passed in O.A NO. 1455/99. After hearing counsel for the applicant at length, we are not satisfied that any case of contempt is made out. The impugned transfer from Mainpuri to Dadri, then from Dadri to Amviyapur, from Amviyapur to Faphund, from Faphund to Belarai, and then from Belarai to Nivkarori, took place before passing of the order by this Tribunal. In the circumstances, it is difficult to say that any contempt was committed. The application is accordingly rejected. No order as to costs.

Member (A)

madhu/

Vice Chairman